

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-318
IB - 3106/ND/2019

IN THE MATTER OF:

Mr. Neeraj Singla

Vs

M/s Lotus Woodtech Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 02.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

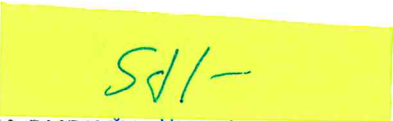
PRESENT:


For the Applicant : Adv. Mani Bhushan Sinha

For the Respondent :

ORDER

Pursuant to the earlier order, Ld. Counsel for the petitioner is directed to file affidavit of service.
List the case for 09.01.2020.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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